

Before the National Green Tribunal, Eastern Zone Bench,
Kolkata

Original Application No. 14/2017/EZ

Tribunal on its own motion

...Applicant

Versus

The State of West Bengal and
others.

....Respondents



INDEX

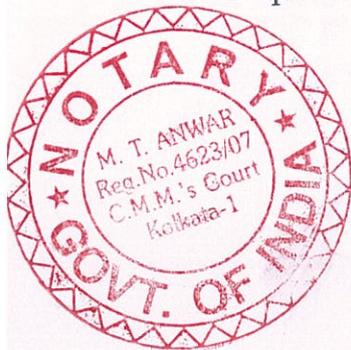
Sl. No.	Particulars	Pages
1.	Affidavit of Shri Debabrata Sarkar, Executive Engineer-I, Canals Division, Irrigation & Waterways Directorate, Government of West Bengal	From 2 to 5

04 FEB 2022

**AFFIDAVIT IN COMPLIANCE ON BEHALF OF THE RESPONDENT
NO. 4 i.e IRRIGATION AND WATERWAYS DEPARTMENT IN
ACCORDANCE WITH THE DIRECTION OF THE HON'BLE
NATIONAL GREEN TRIBUNAL, EASTERN ZONE BENCH,
KOLKATA, DATED 14.12.2021.**

I, Shri Debabrata Sarkar, son of Shri Suranjan Sarkar, aged about 46 years, by faith: Hindu, working for gain as the Executive Engineer-I, Canals Division, Irrigation & Waterways Directorate, Government of West Bengal, having office at Jalsampad Bhawan, Salt Lake City, Kolkata - 700091, do hereby solemnly verify and say as follows :-

1. That I had made myself acquainted with the facts and circumstances of the instant case and am duly authorized and competent to make affirm this affidavit.
2. That this affidavit is being affirmed in compliance to the solemn order passed by the Hon'ble Tribunal on 14.12.2021.
3. That the Hon'ble Tribunal directed the Irrigation & Waterways Department in its order dated 14.12.2021 to submit the Technical Schemes / Proposals of Upper Bagjola Canal - Cantonment Canal, Lower Bagjola Canal, New Cut Canal - Kestopur Canal and Bhangore Kata Canal for grant of Financial Sanction to the Finance Department, Govt. of West Bengal within a week.



4. That in compliance with the aforesaid direction of the Hon'ble Tribunal, technical schemes / proposals for grant of financial sanction were sent to Finance Department by Irrigation & Waterways Department on 21.12.2021.

5. That the Financial Sanction for the scheme - "De-siltation of Upper Bagjola Khal from Ch. 0.00 Km. to 9.235 km. and Cantonment Canal from Ch. 0.00 km. to 4.10 km. of Kamarhati Municipality, Baranagar Municipality, South Dum Dum Municipality, Dum Dum Municipality & Bidhannagar Municipal Corporation in Police Stations- Belghoria, Baranagar, Dum Dum, Lake Town, Baguiati within District North 24-Parganas", has been received by Irrigation & Waterways Department on 03.01.2022 from Finance Department, Govt. of West Bengal.

6. That the tender process of the scheme as mentioned here in above Paragraph- 5 has already been initiated on 13.12.2021, but due to inadequate technically verified bidders the second call of tender is being initiated on 14.02.2022 and expected completion of the tender procedure will be on 20.03.2022. The work will start soon after successful completion of the tender process.

7. That the Schemes - i) "Desiltation of Lower Bagjola Khal from 0.00 Km. to 28.80 Km. by means of pontoon mounted excavator along with ancillary protection and bank raising work in the Blocks of Rajarhat, Haroa, Bidhannagar Municipal Corporation, Bhangor-II, Police Stations- Baguiati, Newtown, Haroa, Kasipore in the District of North & South 24 Parganas", ii) "Desiltation of New Cut Canal from Ch. 0.00 km. to 2.10 km. & Kestopur Canal from Ch. 0.00 km. to 16.50 km. in Kolkata Municipal Corporation, South Dum Dum

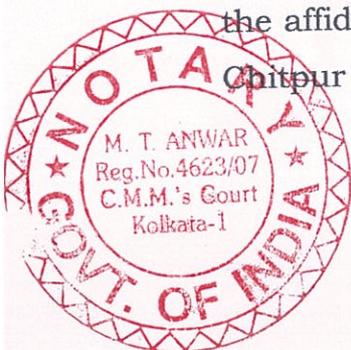


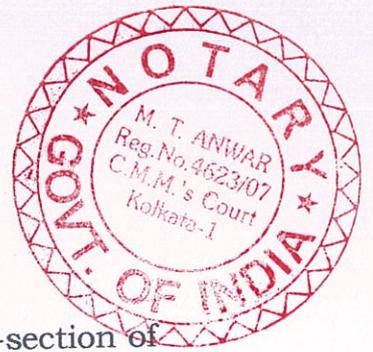
Municipality, Bidhannagar Municipal Corporation and in Police Stations- Bidhannagar Electronic Campus and KLC within Districts Kolkata, North & South 24 Parganas”, and iii) “Desiltation of Bhangore Kata Khal from Ch. 0.00 km. to 21.00 km. in Block Haroa, Bhangore-I & II in Police Stations- KLC, Kashipore, Bhangore and Haroa in the Districts of North & South 24 parganas”, have been submitted for grant of Financial Sanction to the Finance Department, Govt. of West Bengal on 21.12.2021.

8. That the tender processes of the schemes as mentioned here in above at Paragraph- 7 have already been initiated on 13.12.2021, 17.12.2021 and 13.12.2021 respectively and the works will be started after successful completion of the tender procedure and accordance of Financial Sanction by the Finance Department, Govt. of West Bengal.

9. That the Hon'ble Tribunal directed to address the issues pointed out in the affidavit of National Mission for Clean Ganga Authority (NMCGA) dated 10.12.2021.

10. That in paragraphs 3- (iv), (v), (vi) of the affidavit of NMCGA dated 10.12.2021, it is stated that hydraulic features of Kestopur Canal System has become distorted due to heavy siltation which eventually disturbing the mechanism to bring fresh water from Hooghly river and thereafter to flush out through Bhangar Kata Canal connected to Bidydhari river and thus polluting the drainage discharge of Kestopur Canal System to an extent. In paragraph 7 of the affidavit of NMCGA dated 10.12.21, it is stated that Lock-gate at Chitpur at offtake of Kestopur Canal System is needed to be repaired





as well as de-silting, restoration of cross-sections and long-section of Kestopur Canal System are required to be restored.

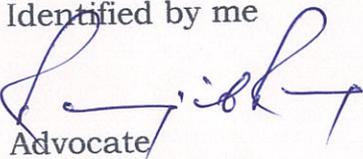
11. That the de-siltation and restoration of silted up cross-sections and long-section works of Kestopur Canal System have already been considered in the schemes as mentioned here in above at Paragraph-7(ii) and (iii).

12. That the repairing and renovation work of Lock-gates at Chitpur at offtake of Kestopur Canal System is ongoing under a separate work which is expected to be completed by June' 2022.

13. It is therefore prayed that the Hon'ble Tribunal may pass necessary order or further order as it deem fit and proper in the interest of justice.

14. The statements made here in above in paragraph 4 to 12 are based on information derived from the record which are usually kept and maintained by the answering respondents in the ordinary course of business and which I belief to be true and rest thereof are my humble submission before this Hon'ble Tribunal.

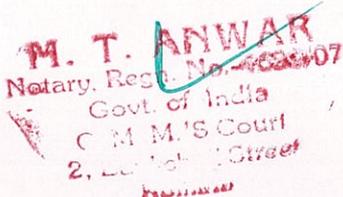
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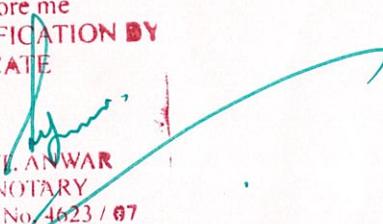

Advocate



Deponent

Solemnly Affirmed &
Declared before me
ON IDENTIFICATION BY
I.D. ADVOCATE




M. T. ANWAR
NOTARY
Regn No. 4623 / 07
Govt. of India
C.M.M.'s Court, Kolkata

04 FEB 2022